

(JH)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

C.P.No. 72 OF 1998.  
S.R.No. 931/96  
in

Date of Order: 26-6-1998.

O.A.No. 518 OF 1993

Between:

M. Parameshwara Reddy

..Applicant/Applicant

and

1. Sri K. Venkateswarlu,  
Senior Divisional Personnel Officer,  
South Central Railway, Guntakal.
2. Sri K. M. Rao, The General Manager,  
South Central Railway, Rail Nilayam,  
Secunderabad.
3. Sri B. Krishna,  
Divisional Railway Manager,  
South Central Railway, Guntakal.
4. Sri K. Kotaiah,  
Senior Divisional Accounts Officer,  
South Central Railway, Guntakal.

..Respondents/Respondents

COLUNSEL FOR THE APPLICANT :: Mr. P. Krishna Reddy

COUNSEL FOR THE RESPONDENTS :: Mr. K. Siva Reddy  
CURAM:

THE HON'BLE SRI R. RANGARAJAN, MEMBER (ADMN)

A N D

THE HON'BLE SRI B. S. JAI PARAMESHWAR, MEMBER (JUDL)

: O R D E R :

(AS PER HON'BLE SRI R. RANGARAJAN, MEMBER (ADMN) )

Note: for the Applicant, Sri K. Siva Reddy for  
the Respondents.

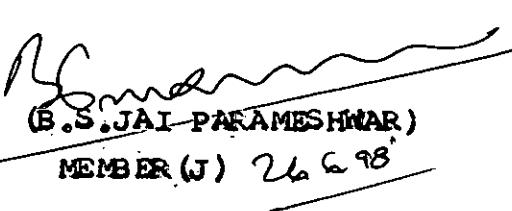
R

D

2. The O.A.No.518 of 1993 was disposed of on 5-5-1995 directing the respondents to pay the applicant interest at the rate of 12% per annum on the amounts paid to him, calculating the interest from 25-1-1985 to the actual date of payment.

3. A reply has been filed in this C.P. In the reply it is stated that Rs.40,990/- as interest has been paid to the applicant and the details are given in Annexure.R-1 to the reply to the C.P. The above interest has been issued by a Cheque bearing No.640 298, dated 5-6-1997 drawn on Reserve Bank of India, Bombay for Rs.40,990/- and sent to the present address of the applicant as furnished by him.

4. In view of the above, The C.P. is closed.

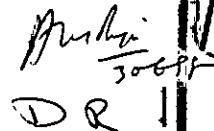
  
(B.S.JAI-PARAMESHWAR)  
MEMBER (J) 26-6-98

  
( R.RANGARAJAN )  
MEMBER (A)

Dated this the 26th day of June, 1998

-----  
Dictated to steno in the Open Court

\*\*\*  
DSN

  
D R

..3..

Copy to:

1. Sri K.Venkateswarulu, Senior Divisional Personnel Officer, South Central Railway, Guntakal.
2. Sri K.M.Rao, General Manager, South Central Railway, Railnilayam, Secunderabad.
3. Sri B.Krishna, Divisional Railway Manager, South Central Railway, Guntakal.
4. Sri K.Kotaiah, Senior Divisional Accounts Officer, South Central Railway, Guntakal.
5. One copy to Mr.P.Krishna Reddy, Advocate, CAT, Hyderabad.
6. One copy to Mr.K.Siva Reddy, Addl.CGSC, CAT, Hyderabad.
7. One duplicate copy.

YLKR

8/7/98  
II COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B. S. JAI PARAMESHWAR :  
M (J)

DATED: 26/6/88

ORDER/JUDGMENT

M.R.R.A.C.P. NO. 72/88

in

O.A. NO. 518/88

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED CP closed

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR

